[श्रीं राम नरेश कुशवाहा]

के भरोसे चलतो रही । अब इन मिलों को न तो केन्द्रीय सरकार ग्रपने हाथ में ले रही है, न मिल मालिक मिलों को चलाने के लिये तैयार हैं ग्रांर न राज्य सरकार इसके लिये तैयार है । 27 दिसम्बर, 1985 के बाद जो यह मिल चला तो पता नहीं उन मजदरों की तनख्वाह के लिये कौन जिम्मेदार है, जो माल बना उसके लिये कौन जिम्मेदार है और जो माल बेचा गया पता नहीं उसके लिये कौन जिम्मेदार है। इसका कुछ पता नहीं है, कोई ठौर-ठिकाना नहीं जब से सरकार ने इनको छोड़ दिया है। जब मजदूरों ने इसके बारे में अप्रोच किया तो कहा गया कि राज्य सरकार चलायेगी, राज्य सरकार कहती है कि इनको केन्द्रीय सरकार ने लिया था इसलिये केल्द्रोय सरकार जाते. हम नहीं चलायेंगे आँर मिल मालिक इनको लेने के लिये तैयार नहीं हैं । जब वहां मख्य मंत्री को अप्रोच किया गया तो उन्होंने कहा कि मैं मिल लंगा नहीं बल्कि नयो मिल खर्ड करूंगा । मान्यवर, नयी मिल कई वर्षों में खड़ी होगी और न जाने कब पिरायी शरू करेगी । इस साल जो गन्ना, कम से कम 18 लाख टन या 20 लाख टन पडा हया है उसका क्या होगा, वह कहां पेरा जायेगा, मजदूर कहां जायेंगे? इन तोनों मिलों की ये सारी चोजें एकदम गडडमड हो गयी हैं, कोई उसको व्यवस्था नहीं है। इसलिये मान्यवर, में ग्रापके माध्यम से इस सदन ग्रीर सरकार का ध्यान इस ग्रोर आकर्षित करना चांहता हं और निवेदन करना चाहता ह कि जल्दी से जल्दी इस चीज को निष्चित किया जाय कि कौन इन मिलों को चलायेगा । जब तक यह निश्चित नहीं होग। तथ तक मिलों की मरम्मत का कार्य भी नहीं होगा और मिलें चलेंगी नहीं तो यहां के सारे किसान, डेढ लाख-दो - लाख से ज्यादा गन्ना-किसान ग्रौर इन मिलों के सारे मजदर जो हैं इन सब की रोजी-रोटी का जो सबसे बडा प्रश्न है वह उठेगा और उसके बाद प्रइन उठेगा कि इसके कारण उत्पादन में जो कमी ग्रायेगी उसका क्या परिणाम होगा. गन्ना जो खेतों में पड़ा है उसका क्या होगा ? इसलिए मान्यवर, मैं आपके माध्यम से सरकार से अनुरोध करना चाहता हं कि

जल्दी से जल्दी इन मिलों को चलाने की व्यवस्था करे । कौन इनका मालिक होगा, कौन इनको चलायेगा, इसकी जिम्मेदारी भी तय करने का मैं सरकार से अनुरोध करता हूं । मान्यवर, बिना इसके इन मिलों का चलना संभव नहीं है अगर ग्राप ऐसा नहीं करेंगे तो किसानों का सारा का सारा गन्ना बरबाद होगा, किसान बरवाद होंगे और मिल के मजदूरों की रोजी-रोटी जो इससे चलती थं वह बेकार हो जायेगे । अत: मेरा अनुरोध है कि सरकार इस थ्रोर तुरन्त ध्यान दे ।

श्री वीरेन्द्र वर्मा : मान्यवर, मानतीय कुशवाहा जी ने जो प्वाइंट उठाया है, उसे राष्ट्रीय हित में, मजदूरों के हित में और किसानों के हित में....

MR. CHAIRMAN: The whole House supports that.

REFERENCE TO THE THEFT OF JEWELLERY FROM A TEMPLE IN TAMIL NADU

SHRI T. R. BALU (Tamil Nadu)¹: Sir, I am thankful to you for giving me this opportunity to raise an issue of burglary that has taken place in a temple at Thenthiruperai, Tirunel-veii district. Sir, usually people who have got faith in the God use to say, "Man proposes, God disposes", but I do not know to what extent it is true because these days even Gods are not able to save themselves from the. dacoits and burglers.

In the last week of July a theft was committed in the Maharanedum-kuzhaikathar temple at Thenthiru-perai in Tirunelveli district. The loss was to the tune of about Rs. 2 crores. Ornaments weighing about 12,420 grams of gold and 20,550 grams of silver, along with other diamonds, jewels, precious gems were stolen away by thieves. in the FIR they have put only Rs. 75,000. After the inventory was prepared, the Temple authorities have said that the value is only Rs. 3 lakhs. But according to the latest reports_i it amounts to more than Rs. 2 crores. The culprits have not yet been traced and to that effect our leader^ Dr. Kalaignar Karunanidhi, sent a telegram to our Prime Minister, with a copy to the Union Minister urging them to see that the Temple jewels are restored, before they are lost, to the nation.

Sir, this is a day- to day affair in Tamil Nadu. I request the Central Government to conduct an inquiry through the Central Bureau of Investigation, so that such happenings should not recur again. Day to day the 1aw ^{an}d order situation in Tamil Nadu is deteriorating.

MR. CHAIRMAN: Mr. Balu you 'have said what you wanted to say. Please sit down. Mr. Jaswant Singh. (*^Interruptions*) Mr. Varadaraj, 1 have taken care.

REFERENCE TO THE REPORTED PROSPECTS OF PERMANENT SHUTTING DOWN OF RAPP-I UNIT IN KOTA

SHRI JASWANT SINGH (Rajas-than); Mr. Chairman, Sir, Dr. M. R. Srinivasan, Chairman of the Nuclear Power Board, has said that there is every possibility that RAPP-Il may have to be shut down permanently. He has said that they have found that it is not possible to solve the problem with the existing technology.

Sir, RAPP-H is a candu type of reactor which we obtained from Canada and it was commissioned in 1973. Between 1973 and now it worked with a large number of stoppages. The total number of work-days lost was in the region of 540 or so. The capital investment was about Rs. 178 crores and annually it cost us Rs. 46 crores. ;From March 1982 to 1985, fault was found with the end shield of the reactor and ^{an} effort was made to rectify that fault. Dr. Srinivasan in his statement has now admitted that the effort has failed. This is not a condemnation of the Government and

certainly it is not a comment on the very sterling work whinn is being done by the Department of Atomic Energy. But there are two aspects which are parochial and I would re quest the Government to come forward with answers. Firstly, if RAPP-I is shut down, as it is now reported that we will have to be because we have spent enough money on it, then what consequences will it have on the total power supply situation of Rajasthan? As it is# Rajasthan suffers a great deal from power shortage and indeed there have been remarks from members of the Cabinet to say that if the atomic power situation in Rajasthan does not improve, the total power supply to Rajasthan will not improve. Therefore with this possibility of RAPP-I having to be shut down, what will be its consequences to Rajasthan power situation and what is the Government doing to augment that situation? That is one aspect.

The second aspect is that rather than relying on a newspaper item like this, we would request the Government to come forward and. say that RAPP-I which has been a difficult atomic power plant, which we have tried to remedy can no longer work. We would like to have an authoritative statement from the Government that this is what the state of RAPP-I is we are now going to shut it down, it will not or it will have some effect on the total nuclear energy programme in the country.

These are the two aspects which I will request the Government to clarify. Thank you.

REFERENCE TO THE AGITATION BY CASHEW WORKERS IN KERAEA

SHRI M. A. BABY (Kerala): Thank you, Mr. Chairman, Sir for permitting me to raise the point about the poignant plight of the cashew workers in Kerala. For the last more than two months more than 50,000 cashew workers are on strike. Ba the cashew industry in Kerala more than 1.25 lakh labourers are employed.